GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA UNSTARRED QUESTION NO. 273 TO BE ANSWERED ON THE 22ND JULY, 2025

AUGMENTATION OF CROP STORAGE FACILITIES

273. SHRI RAJEEV RAI:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government has taken any steps to provide well equipped storage facilities to the farmers to store their produce across the country including the State of Uttar Pradesh;
- (b) if so, the details of such storage facility State-wise; and
- (c) the details of steps which have been taken by the Government to augment crop storage facility for farmers in Mau and Ballia districts of Uttar Pradesh during the last five years?

ANSWER

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण राज्य मंत्री (SHRI RAMNATH THAKUR)

- (a) & (b): Yes, Sir. The Government has taken several steps to provide well equipped storage facilities to farmers across the country, including in the State of Uttar Pradesh. Ministry of Agriculture & Farmers Welfare is implementing Agricultural Marketing Infrastructure (AMI) sub-scheme under the Integrated Scheme for Agricultural Marketing (ISAM), and Agriculture Infrastructure Fund (AIF). These schemes aim to reduce post-harvest losses, enhance warehousing and improve the marketing infrastructure available to farmers. The State wise storage infrastructure created under AMI is at **Annexure-I** & support extended under AIF is at **Annexure-II**.
- (c): The number of storage capacity sanctioned and financial support released under AMI and AIF for Mau and Ballia district of Uttar Pradesh is at **Annexure-III**.

Annexure-I

AMI: State-wise Progress of Storage Infrastructure as on 30.06.2025							
S. No.	State	No. of Projects Sanctioned	Capacity Sanctioned (MT)	Subsidy Released (Rs. in lakh)			
1	Andhra Pradesh	1551	6151150	31936.74			
2	Arunachal Pradesh	1	945	6.30			
3	Assam	377	1166504	7553.83			
4	Bihar	1405	1568831	5663.08			
5	Chhattisgarh	1409	2325298	8920.34			
6	Goa	1	299	0.94			
7	Gujarat	12478	6251786	35640.41			
8	Haryana	2386	7995121	45127.85			
9	Himachal Pradesh	88	30826	180.77			
10	Jammu & Kashmir	18	98937	810.15			
11	Jharkhand	243	223327	1111.66			
12	Karnataka	5113	4523571	21887.47			
13	Kerala	198	118917	649.91			
14	Madhya Pradesh	8496	29161316	174538.11			
15	Maharashtra	4499	9570046	35400.19			
16	Meghalaya	17	26012	253.41			
17	Mizoram	4	705	6.45			
18	Nagaland	36	26887	354.38			
19	Odisha	723	1091492	4393.69			
20	Punjab	1839	7144351	25354.88			
21	Rajasthan	1931	3952114	15142.22			
22	Tamil Nadu	1244	1555776	5424.47			
23	Telangana	1403	6325582	32042.46			
24	Tripura	6	35453	363.27			
25	Uttar Pradesh	1311	6110222	20417.06			
26	Uttarakhand	375	1058450	4202.85			
27	West Bengal	2644	1780588	5555.02			
	Total	49796	98294505	482937.92			

Annexure-II

AIF: The details of State-wise storage facilities are given hereunder:

(Amount in Rs. Crore)

State	Warehouse		Cold Stores and Cold Chain	
	No. of project	Sanctioned Amount	No. of project	Sanctioned Amount
Uttar Pradesh	1210	836.04	738	2366.85
Gujarat	681	691.33	284	1604.31
Maharashtra	1866	1962.68	253	794.55
Punjab	138	178.75	232	635.10
Madhya Pradesh	4431	4209.95	133	502.31
Karnataka	1482	1589.47	103	458.58
West Bengal	401	269.79	105	457.24
Jammu & Kashmir	14	19.22	19	363.31
Andhra Pradesh	656	1184.50	51	257.79
Chhattisgarh	443	474.56	66	209.11
Telangana	759	978.57	36	191.70
Haryana	285	637.73	59	181.10
Bihar	712	698.59	40	172.16
Rajasthan	719	743.78	64	160.64
Himachal Pradesh	32	18.49	39	130.44
Tamil Nadu	1454	503.44	72	119.19
Uttarakhand	136	168.31	23	112.63
Kerala	121	160.56	51	65.32
Jharkhand	49	72.54	29	41.92
Odisha	293	328.30	34	37.85
Assam	87	204.37	9	30.51
Delhi	2	3.64	4	16.49
Goa	1	0.80	6	6.68
Chandigarh	1	3.00	1	5.50
Manipur	0	0.00	2	0.46
Puducherry	3	2.86	1	0.34
Meghalaya	1	6.10	0	0.00
Nagaland	1	1.76	0	0.00
Tripura	4	7.09	0	0.00
Grand Total	15982	15956.23	2454	8922.08

1) Crop storage facility sanctioned under the **AIF Scheme** by various lending institutions in Mau and Ballia districts of Uttar Pradesh since the inception for the Scheme in 2020 up to 30th June 2025 are given hereunder:

(Amount in Rs. Crore)

	Warehouse		Cold Stores and Cold Chain	
District	No. of project	Sanctioned Amount	No. of project	Sanctioned Amount
Ballia	5	2.69	1	1.52
Mau	3	2.43	1	0.27
Grand Total	8	5.12	2	1.79

2) During the last five years, under AMI Scheme one project of Storage having capacity of 4926.58 MT has been sanction in the Ballia District and subsidy of ₹36,95,000/- has been released.
